

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 168 of 2015 & IA No. 437 of 2015

Dated: 14th December, 2015

In the matter of:-

Power Grid Corporation of India Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

... Respondent(s)

ORDER

Bench not assembled today.

Post this Appeal for hearing on **1st February, 2016.**

Court Master

rkt